

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 87/(MAH)/2010
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: Jer Rutton Kavasmaneck
V/s
M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242, 244 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-------------|--------------------------|
| 1 | ABHISHEK ADEK 1/b Legasis Partners Advocate For R-1 to R5 | Advocate | <i>Abhishek</i> |
| 2 | Sugata Choudhary 1/b Dhru & Co Adv- for RetiShree | | <i>SugataChoudhary</i> |
| 3. | Asmita Sarangdhar Advocate for Resp. No 7 & 8 | Advocate | <i>Asmita Sarangdhar</i> |

Order

CP No. 87/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing along with LR
Application moved by P2 on 24.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)